

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No225
C.P(IB)/100(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India

.....Applicant

V/s

Vikram Babulal Sanghvi
(Personal Guarantor)

.....Respondent

Order delivered on 02/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Pratik Thakkar.
For the Respondent : Advocate, Mr. Mohit Gupta.

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 20.1.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**